NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 146/2021- R-Plan IA 689/2021 IA 1816/2021 IA 2157/2022 in C.P.(IB)-4550(MB)/2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022

NAME OF THE PARTIES: **Fanendra Munot Applicant**
IA 2157/2022 Reliance Home Finance Ltd. V/s Shree Bhimeshwari Ispat Pvt.Ltd.
IN THE MATTER OF
Oriental Bank of Commerce
V/s
Shree Bhimeshwari Ispat Pvt Ltd

APPEARANCE :
IA 2157/2022
FOR THE APPLICANT **:** Adv. Akhil Sachar, Adv. Sunanda
FOR THE RESPONDENT **:** Adv. Kunal Chheda
IA 689/2021 Tulsyan and Adv. Arnav Pal Singh
FOR THE APPLICANT **:** Adv. Pankaj Vijayan

Section: 30 of IBC Sec 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). List this matter on

12.01.2023.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

01.12.2022
ANKIT